

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Civil Misc. Review Application No. 8 of 1998  
in  
original Application No. 1291 of 1997

Allahabad : This the 11th day of December, 2003

Hon'ble Maj Gen K K Srivastava, A.M.  
Hon'ble Mr. A K Bhatnagar, J.M.

Hemant Kumar Gupta ... Applicant.

By Advocate : Shri A Chatterjee

Versus

union of India & ors. ... Respondents.

By Advocate : Shri G P Agarwal

O R D E R

By Hon'ble Maj Gen K K Srivastava, A.M.

This review application has been filed for seeking review of the order of this Tribunal dated 06.01.1998 passed in O.A. No. 1291 of 1997.

2. The learned counsel for the applicant submitted that the applicant filed O.A.No. 1291/97 for fixation of his seniority and for promotion at par with respondent no.3. The learned counsel further submitted that the O.A. has been dismissed summarily on the ground of limitation whereas other relief(s) claimed by the applicant, are not barred by limitation.

3. We have perused the O.A. and we observe that the main relief in this O.A. was regarding his seniority w.e.f. 31.7.1989 viz-a-viz the seniority of the respondent No.3 we do not find any error on the face of record. There is no good ground calling for review of the order sought for. The review application is rejected.

4. There will be no order as to costs.

Member J

Brijesh/-

  
Member A